

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 57/(MAH)/2011

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES: Mr. Kiran Nathmal Ramani
V/s.
M/s. Praveen Jewellers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Anju Singh J/b
Bali Associates

For Respondent No. 1 to 3

(Anju Singh)

Dr. S. K. J...

PCS for
Petitioner

...

ORDER

TCP 57/397-398/CLB/MB/MAH/2011

1. Learned Representatives of both sides are present.
2. By consent adjourned to **27.02.2018 at 2.30 pm.**

Sd/-

BHASKARA PANTULA MOHAN
Member(Judicial)

Date : 08.01.2018

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Sd/-

M.K. SHRAWAT
Member (Judicial)